

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No.760/2018

New Delhi this the 30th day of May, 2018

**Hon'ble Mr. Raj Vir Sharma, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Nitin Kumar,
S/o Shri Veer Singh
Aged about 29 years
R/o J-816, Mangolpuri,
Delhi-110 088

-Applicant

By Advocate: Shri Arun Kumar Panwar)

Versus

1. Govt. of NCT of Delhi
Through
Chief Secretary
Delhi Secretariat
IP Estate, New Delhi
2. Delhi Subordinate Service Selection Board
DSSSB, Through its Secretary
FC-18, Institutional Area,
Karkardooma, Delhi
3. Directorate of Education
Director,
Govt. of NCT of Delhi
Civil Lines, Old Secretariat,
Delhi-110 054.

-Respondents

(By Advocate: Shri Anuj Kumar Sharma)

ORDER (ORAL)

Mr. Raj Vir Sharma, Member (J):

Learned counsel for respondents placed before us a copy of Revised Result Notice No. 251 dated 24.05.2018. He further submits that the

applicant's name has been included in the Revised Result Notice in the SC category.

2. In view of the above, learned counsel for the applicant submitted that nothing survives in this OA. Therefore, the OA is disposed of, as having become infructuous.

(NITA CHOWDHURY)
MEMBER (A)

(RAJ VIR SHARMA)
MEMBER (J)

CC.